

THE HIGH COURT OF MEGHALAYA SHILLONG

CLARIFICATION

Dated Shillong, the 19th March, 2020

No. HCM.II/98/2015-Estt./98 : Kindly refer to Advertisement No. HCM.II/98/2015-Estt/82 dated 18th March, 2020 for the post of 'Cook'.

It is hereby clarified that the last date for receipt of applications online is 31st March, 2020 instead of 4th March, 2020.

REGISTRAR GENERAL

Memo. No.HCM.II/98/2015-Estt./98-A

Dated Shillong, the 19th March, 2020

Copy to:-

1. The Registrar-cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's information.
2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's information.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of his Lorship's information.
4. The District & Sessions Judge, Shillong/Tura/Jowai/Nongpoh/Nongstoin/Williamnagar/Ampati/ Mawkyrwat.
5. The Registrar (Admn.), High Court of Meghalaya, Shillong for information.
- ✓ 6. The Systems Analyst, High Court of Meghalaya, for uploading the Clarification on the website .
7. Shri. Gulrez Sohliya, Scientist 'C', NIC, Meghalaya, with a request to reflect the Clarification on the Online Portal.
8. Notice Board.
9. Office File.

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19/3/20

REGISTRAR GENERAL

Verification

Signature